

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :05/07/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURTCODE-MENTION0507-AT11A.M.-11.05A.M.**

**46-DELIVERYOFORDER-CODE-DELIVERYJUDGMENT-AT11.05AM**

Misc. Application	185/2023	TEJO KONGARA-EXEMPTION Vs. SEBI AND ORS.	RATNA	Bodhi Legal
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(Main Matter Number :SEBI Appeal/0000206/2023)

1 SEBI Appeal	206/2023	TEJO RATNA KONGARA Vs. SEBI AND ORS.		Bodhi Legal
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Sub Matter : Misc. Application/0000185/2023  
 Sub Matter(Disposed) : Misc. Application/0000422/2023  
 Sub Matter : Misc. Application/0000722/2023

Misc. Application	722/2023	Tejo Ratna kongara document Vs. SEBI	add.	Bodhi Legal Advocats
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(Main Matter Number :SEBI Appeal/0000206/2023)

**174-ADMISSION-COURTCODE-RECOVERY- AT 11.06 A.M.**

Misc. Application	729/2023	SUMEDHA MAHAJAN AND ANR.-DELAY Vs. SEBI		Visesha Law Services
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(Main Matter Number :SEBI Appeal/0000538/2023)

2 SEBI Appeal	538/2023	SUMEDHA MAHAJAN AND ANR. Vs. SEBI		Visesha Law Services
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Sub Matter : Misc. Application/0000729/2023

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>824-ADMISSION-COURTCODE-CLAIMREJECTION-AT11.08AM</u></b>				
3	SEBI Appeal	539/2023	VANDANA JALAN Vs. NSEIL	Anjali Agrawal Advocate
<b><u>848-ADMISSION-COURTCODE-VISTAARINSPECTION-AT11.10A</u></b>				
84	SEBI Appeal	540/2023	VISTAAR CAPITAL ADVISORS LTD. AND ORS. Vs. SEBI	RASHMIKANT AND PARTNERS
5	SEBI Appeal	541/2023	VISTRA ITCL INDIA LIMITED Vs. SEBI	KHAITAN AND CO.
16	SEBI Appeal	542/2023	MR. SHACHINDRA NATH Vs. SEBI	FINSEC LAW ADVISORS
<b><u>275PARTHEARD-CODE-SOBHAAO-AT11.15AM</u></b>				
7	SEBI Appeal	92/2023	JAGDISH SHARMA Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) : Misc. Application/0001732/2022				
Sub Matter : Misc. Application/0000370/2023				
	Misc. Application	370/2023	SEBI-DELAY IN REPLY Vs. JAGDISH SHARMA	THE LAW POINT Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000092/2023)				
<b><u>52-PARTHEARD-COURTCODE-JOINTINSPECTION-A11.30AM</u></b>				
8	SEBI Appeal	712/2021	Aditya Birla Money Ltd. Vs. SEBI	J. Sagar Associates
Sub Matter(Disposed) : Misc. Application/0001330/2021				
Sub Matter(Disposed) : Misc. Application/0001331/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>381-ADMDISPOSAL-CODE-WTMDISGORGMENT-AT12NOON</u></b>				
9	SEBI Appeal	368/2021	AKG SECURITIES AND CONSULTANCY LIMITED Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	371/2021	Vihit Investment Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Misc. Application	778/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000497/2021)				
	SEBI Appeal	497/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
Sub Matter : Misc. Application/0000778/2021				
<b><u>816-DISPOSAL-COURTCODE-AOGDRBIRLACOTSYN-AT12,05PM</u></b>				
10	SEBI Appeal	893/2022	Devendra Kumar Sharma and Anr. Vs. SEBI	Raturak V Bankar, Advocate
Sub Matter(Disposed) : Misc. Application/0000121/2023				
<b><u>725-DISPOSAL-COURTCODE-CARNATIONAO-AT12.10PM</u></b>				
	Misc. Application	1769/2022	CARNATION INDUSTRIES LIMITED AND ORS.-DELAY Vs. SEBI	S. K. Jain and Co.
(Main Matter Number :SEBI Appeal/0000107/2023)				
11	SEBI Appeal	107/2023	CARNATION INDUSTRIES LIMITED AND ORS. Vs. SEBI	S. K. Jain and Co.
Sub Matter : Misc. Application/0001769/2022				
Sub Matter(Disposed) : Misc. Application/0000466/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>469-DISPOSAL-CODE-INSPECTION-AT12.15PM</u></b>				
12	SEBI Appeal	223/2023	RAGHUNANDAN CAPITAL PVT. LTD. Vs. NSEIL	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000193/2023		
Sub Matter(Disposed) :		Misc. Application/0000607/2023		
<b><u>124-DISPOSAL-COURTCODE-TRIFIDADVISER-AT12.20PM</u></b>				
	Misc. Application	437/2023	TRIFID RESEARCH AND ORS.-DELAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000365/2023)				
13	SEBI Appeal	365/2023	TRIFID RESEARCH AND ORS. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000437/2023		
Sub Matter :		Misc. Application/0000821/2023		
Sub Matter :		Misc. Application/0000833/2023		
	SEBI Appeal	402/2023	CAPITALAIM FINANCIAL ADVISORY PVT. LTD. AND ANR. Vs. SEBI	Prakash Shah and Associates
	Misc. Application	821/2023	TRIFID RESEARCH AND ORS.-MODIFICATION Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000365/2023)				
	Misc. Application	833/2023	SEBI DELAY IN REPLY Vs. Trifid Research and Ors.	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000365/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>36-DISPOSAL-COURTCODE-MANPASANDAO-AT12.25PM</u></b>				
14	SEBI Appeal	391/2023	DHRUV AGRAWAL Vs. SEBI	Juris Matrix Partners LLP
Sub Matter :		Misc. Application/0000816/2023		
	SEBI Appeal	392/2023	MILIND BABAR AND ANR. Vs. SEBI	Juris Matrix Partners LLP
Sub Matter :		Misc. Application/0000817/2023		
	Misc. Application	816/2023	SEBI- DELAY IN REPLY Vs. DHRUV AGARWAL	MDP AND PARTNERS
(Main Matter Number :SEBI Appeal/0000391/2023)				
30	Misc. Application	817/2023	SEBI - DELAY IN REPLY Vs. MILIND BABAR AND ANR	MDP AND PARTNERS
(Main Matter Number :SEBI Appeal/0000392/2023)				